

(b) Government have no such proposal under consideration. It may, however, be mentioned that the Estimates Committee in paras. 19 and 20 of their Forty-third Report on the Indian Airlines Corporation have recommended:—

- (i) The question whether the headquarters of the Indian Airlines Corporation should remain in Delhi should be examined afresh by Government and Indian Airlines Corporation.
- (ii) No further commitment may be made on the project for the construction of a building at New Delhi to house the headquarters office of the Corporation until re-examination of the location of the headquarters of Indian Airlines Corporation.

Hospital Beds in West Bengal

*1486. **Shri Sadhan Gupta:** Will the Minister of Health be pleased to state:

(a) whether the West Bengal Government have submitted any scheme to the Central Government for providing 9,000 additional hospital beds during the Second Plan period;

(b) if so, the main features of the scheme; and

(c) the decision of the Central Government thereon?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) The scheme envisaged the addition of 9,000 hospital beds by the end of 1960-61. Out of this number, 4,000 beds are already included in the Second Five Year Plan of the State, 1,000 beds are to be provided under the State Employees Insurance Scheme and the remaining 4,000 beds to be established with the assistance of Central Government. The estimated capital expenditure on the 5,000 beds proposed to be set up over and above the number included in the Second Plan of the State is Rs. 5.92

crores. Assistance to the extent of Rs. 4.4 crores was sought for from the Central Government.

(c) The Government of West Bengal were informed that there was no scheme in the Second Five Year Plan of the Health Ministry under which Central assistance could be rendered and were therefore advised to include the scheme in the list of schemes submitted by them annually for loan grants from the Government of India and to take up the matter with the Planning Commission at the time of drawing up the Development Plan of the State for the year 1959-60

Ariyalur Train Accident

*1489. **Shri Narasimhan:** Will the Minister of Railways be pleased to state:

(a) whether the enquiry by the Heads of Departments of the Southern Railway into the accident to a goods train on the 9th August, 1958 between Ariyalur and Kallagam stations on Southern Railway, has been completed;

(b) if so, whether he would lay a copy of the report on the Table; and

(c) the steps taken or proposed to be taken to safeguard rail points and the bridge concerned to avert any fresh danger to the travelling public and goods carried?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The Enquiry Committee have submitted its report and it is now under examination in the General Manager's office.

(c) The accident in question has *prima facie* not been due to any defect in the bridge or its approaches.

Khosla Committee

*1497. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Khosla Committee appointed to go into the condition of Railway Bridges and suggest measures for improving the same have since submitted their report;